

प्रणाली की कुश्ती है उसको प्रोत्साहन दे रहे हैं। खो-खो का जो अखिल भारतीय फेडरेशन है उसको हमने मान्यता दी है और हम उसको सहायता भी दे रहे हैं। यदि माननीय सदस्य कोई और सुझाव देना चाहेंगे तो हम उनका स्वागत करेंगे।

INAUGURAL FLIGHTS OF INDIAN AIRLINES

*500. SARDAR NARINDAR SINGH BRAR :†

SARDAR GURCHARAN SINGH TOHRA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Indian Airlines invite Members of Parliament to fly in their inaugural flights free of cost;

(b) if so, the reasons therefor;

(c) how many such flights have been inaugurated so far;

(d) the names of Members of Parliament, with their party affiliations, who have availed of such flights till now; and

(e) what is the criteria of inviting Members of Parliament on such flights?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION [DR. (SHRIMATI) SAROJINI MAHISHI] : (a) to (e) A statement giving the requisite information is laid on the Table of the Sabha.

STATEMENT

(a) and (b) It is general practice among airlines, accepted by the International Air Transport Association, to invite high dignitaries, important members of the public, travel agents and other promotional interests to accompany their inaugural flights, free of cost, in order to publicise their services as well as to provide opportunities for better understanding of matters relating to air transport. Indian Airlines also follow this practice.

(c) and (d) Information about all inaugural flights on which Members of Parliament were invited from the inception of the Corporation is not readily available. However, information for 1968 is given below :—

Date	Service	Name of M. P.	Party affiliation
Nov. 11, 1968.	Calcutta—Bagdogra—Kathmandu and back.	Shri Jyotirmoy Bosu	CPI (M)
		Shri Biren Roy	Congress
		Shri B. D. Deshmukh	Congress
		Shri S. D. Upadhyaya	Congress

(e) Indian Airlines generally invite Members of Parliament who are either on their Advisory Committee or on the Informal Consultative Committee for the Ministry of Tourism and Civil Aviation.

†The question was actually asked on the floor of the House by Sardar Narindar Singh Brar.

سردار نریندر سنگھ برار : میں صرف اتنا ہی پوچھنا چاہوں گا کہ یہ جو آپ سارے ایمپیز کو اپنے ان اوکریل فلائٹس میں بھیجتے ہیں تو اس میں آپ نے کوئی بھی ذکر نہیں کیا کہ باہر کے ملکوں میں کون کون کیے ہیں اور باقی جو آپ نے اسٹیٹمینٹ

میں نام دیئے ہوئے ہیں اس میں
بھی صرف کانگریس کے آدمی ہیں میں
نے پوچھا تھا کہ سارے سال میں کون
کون جاتے ہیں وہ انعامیشن آپ نے
نہیں دی ہے۔

†[सरदार नरेन्द्र सिंह ब्रार : मैं सिर्फ इतना ही पूछना चाहूंगा कि आप यह जो सारे एम० पोज० को अपने इनआगुरल फ्लाइट्स में भेजते हैं, तो इसमें आपने कोई भी जिक्र नहीं किया कि बाहर के मुल्कों में कौन कौन गये हैं। और बाकी जो आपने स्टेटमेंट में नाम दिये हुए हैं इसमें भी सिर्फ कांग्रेस के आदमी हैं। मैंने पूछा था कि सारे साल में कौन कौन जाते हैं। वह इन्फार्मेशन आपने नहीं दी है।]

डा० कर्ण सिंह : महोदया, यह जो प्रश्न है यह इंडियन एयरलाइन्स से संबंधित है। माननीय सदस्य जो अभी पूछ रहे हैं, जो विदेश भेजने का प्रश्न है वह एयरइंडिया से संबंधित है। इसलिये मैंने उसका उत्तर नहीं दिया। एयरइंडिया के विषय में माननीय सदस्य ने पूछा। मैं यह कह दू कि हमारी यह नीति है कि हर इनआगुरल फ्लाइट के ऊपर हम 5 मेम्बर आफ पार्लियामेंट, ससद्-सदस्यों, को भेजते हैं और उनका जो चुनाव होता है वह पार्लियामेंटरी अफेअर्स से संबंधित होता है। एयर इंडिया के ऊपर हमारे पास पूरी जानकारी नहीं है क्योंकि यह प्रश्न और है। एयरइंडिया के ऊपर 53 एम० पीज० गये हैं, 1967 से लेकर अब तक जिसमें 28 कांग्रेस के हैं, 25 विपक्ष के।

سرदार نریندر سنگھ بھار : میرے

کہنے کا مطلب یہ ہے کہ ہمارے جیسے
جو چھوٹے موٹے گروپ ہیں ان کو اگدور کیا
جاتا ہے اور ان کو اپنے یہاں یا باہر

کہیں نہیں بھیجتے - تو اس نے
بارے میں موجودہ پربندہ کو چیلنج
کرنے کچھ ہمارے لئے بھی کرنے کا آپ
خیال کرتے ہیں یا نہیں -

†[सरदार नरेन्द्र सिंह ब्रार : मेरे कहने का मतलब यह है कि हमारे जैसे जो छोटे छोटे ग्रुप हैं उनको इग्नोर किया जाता है और उनको अपने यहा या बाहर कहीं नहीं भेजते। तो इसके बारे में मौजूदा प्रबन्ध को चेज करके कुछ हमारे लिये भी करने का आप खयाल करते है या नहीं ?]

डा० कर्ण सिंह : जी हा, जैसा मैंने अभी विनती की, हम पार्लियामेंटरी अफेअर्स वालों का सुझाव लेकर के ही भेजते हैं। तो वह सब देख लेते हैं कि कौन-मे दल है, कौन-सी पार्टी है, किसको भेजना चाहिये किसको नहीं। लेकिन बहुत से माननीय सदस्य ऐसे हैं, दोनों ओर से जो विदेश गये हैं।

SHRI B. D. KHOBARAGADE: As has been complained by the hon. Member, the smaller groups in Parliament are being ignored.

SHRI S. K. VAISHAMPAYEN : Also the back-benchers

SHRI B. D. KHOBARAGADE: The smaller groups and the independent Members also are being ignored in the debates as well as in important matters also. This should not happen to the independent Members as well as to the smaller groups. Now, in view of the complaint from the hon Member, may I know, Madam, from the hon Minister whether due attention would be given to the privileges of the Members belonging to the smaller groups?

DR KARAN SINGH: I will pass on the suggestion to my colleague, the Minister of Parliamentary Affairs.

SHRI A. D. MANI: Madam, may I draw the attention of the Minister to

the persons who have been invited to the Calcutta Bagdogra flight, that is, to the flight to Darjeeling, they being Shri Jyotirmoy Bosu, Shri Biren Roy, Shri B. D. Deshmukh and Shri S. D. Upadhyaya? All these gentlemen are in a position to go on this flight of their own accord. May I ask him why he encourages this kind of practice of Members of Parliament getting free rides on Indian Airlines for internal flights? As far as Air India is concerned, I can understand their inviting Members of Parliament to accompany their inaugural flights, but Members of Parliament should pay the fare from their own pockets and go for small flights like this from Calcutta to Darjeeling.

DR. KARAN SINGH: Kathmandu is not within India. It is in Nepal. Therefore, this is an international flight.

THE DEPUTY CHAIRMAN: Next question.

BRIDGE OVER RIVER GHAGGAR

*501. **SHRI KRISHAN KANT:** Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have decided to build a bridge over the Ghaggar river near Sirsa; and

(b) if so, when it is likely to be built?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH):

(a) The proposal is under active consideration.

(b) In about three years from the date of commencement of work.

SHRI KRISHAN KANT: Madam, may I know from the hon. Minister as to by what time the study will be over and they will be able to start the work and also whether, before this bridge actually comes up, it could be a little wider than is the case with the

present bridge, so that more traffic can pass on? Will the Government consider this suggestion also?

SARDAR IQBAL SINGH: Madam, as I have indicated in the answer, it will take three years after the sanction of the bridge. I hope the study will be over before the sanction. Because the present bridge is a submersible bridge—it gets submerged during every monsoon—we proposed to have a new bridge. Regarding the alignment of the new bridge and whether the new bridge should be downstream or upstream of the existing bridge, all that we are considering and examining, and when that examination will be over, we will sanction this bridge.

*302. [The questioner (Sardar Ram Singh) was absent. For answer, vide Cols. 3842-3843 infra.]

THE DEPUTY CHAIRMAN: Next question.

PRIMARY SCHOOL TEACHERS' MEMORANDUM

*502. **SHRI R. P. KHAITAN:** Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the Primary School teachers had submitted a memorandum to Government demanding the appointment of a Primary Education Commission for raising their grades and allowances and for conferment of voting rights to Primary teachers in the Council elections of State Legislative Councils from Teachers' Constituencies;

(b) the reaction of Government to the above demands; and

(c) whether any action has been taken by Government in this behalf?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) Yes, Madam. The All-India Primary Teachers Federation had submitted a memorandum to the Government.